

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
NEW BOMBAY.

Original Application No. 143 of 1986.

Shri Deba Prasad Basu,
I-3, Gita Society,
Synagogue Street,
Pune - 411 001.

... Applicant.

v/s

Union of India,
Through the Secretary D.P.,
Ministry of Defence,
Department of Defence Corporation,
DHQ PO, N.
New Delhi - 110 001.

Under Secretary,
Department of Defence Corporation,
DGI/Adm-6/D(Insp), Sena Bhavan,
DHQ PO New Delhi - 110 001.

Director General of Inspection,
Department of Defence Corporation,
DHQ PO, New Delhi - 110 001.

Controller,
Controllerate of Inspection,
(Military Explosives),
Kirkee, Pune - 411 003.

... Respondents.

Coram: Vice Chairman, B.C. Gadgil.

Member(A) J.G. Rajadhyaksha.

Tribunal's Order:-

(Per Vice Chairman, B.C. Gadgil) Date:- 18.12.1986

The applicant in person. He produces a xerox copy of the Order, dated the 8th of December, 1986 reinstating him in service with immediate effect. Thus the impugned compulsory retirement order does not survive. In this background, the applicant does not intend to proceed with the application. The application is disposed of as withdrawn. The above mentioned xerox copy is kept on record.

Compared by:- *[Signature]*
6/1/87

Prepared by:- *[Signature]*
6/1/87

